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Title: Papers laid on the Table of the House by Ministers/Members.

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): I beg to lay on the Table:--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2007-2008, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Development Authority, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0051/08)

- (2) A copy of the Notifications No. S.O. 1452(E) (Hindi and English versions) published in Gazette of India dated the 16th June, 2008 making certain amendments in the Notification No. S.O. 683(E) dated the 24th March, 2008 issued under Section 57 of the Delhi Development Act, 1957.

(Placed in Library, See No.LT/0052/08)

THE MINISTER OF PANCHAYATI RAJ AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI MANI SHANKAR AIYAR): I beg to lay on the Table:--

- (1) A copy of the following papers (Hindi and English versions) under sub- section (1) of section 619A of the Companies Act, 1956:-
- (i) Statement regarding Review by the Government of the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2007-2008.
- (ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0053/08)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): On behalf of Shri T.R. Baalu, I beg to lay on the Table:--

- (1) A copy of the following papers (Hindi and English versions) under sub- section (1) of section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Sethusamudram Corporation Limited, Chennai, for the year 2007-2008.
- (ii) Annual Report of the Sethusamudram Corporation Limited, Chennai, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0054/08)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2007-2008.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Seamen's Provident Fund Organisation, Mumbai, for the year 2007-2008.

(Placed in Library, See No.LT/0055/08)

- (3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2007-2008, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2007-2008.

(Placed in Library, See No.LT/0056/08)

- (4) (i) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust, Mangalore, for the year 2007-2008, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the New Mangalore Port Trust, Mangalore, for the year 2007-2008.

(Placed in Library, See No.LT/0057/08)

- (5) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2007-2008, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2007-2008.

(Placed in Library, See No.LT/0058/08)

- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2007-2008.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Trust, Cochin, for the year 2007-2008.

(Placed in Library, See No.LT/0059/08)

- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, for the year 2007-2008.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, for the year 2007-2008.

(Placed in Library, See No.LT/0060/08)

- (8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2007-2008.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust, Paradip, for the year 2007-2008.

(Placed in Library, See No.LT/0061/08)

- (9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, Mormugao, for the year 2007-2008.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust,

Mormugao, for the year 2007-2008.

(Placed in Library, See No.LT/0062/08)

(10) (i) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2007-2008, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Tariff Authority for Major Ports, Mumbai, for the year 2007-2008.

(Placed in Library, See No.LT/0063/08)

(11) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2007-2008, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mumbai Port Trust, Mumbai, for the year 2007-2008.

(Placed in Library, See No.LT/0064/08)

(12) (i) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2007-2008, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Paradip Port Trust, Paradip, for the year 2007-2008.

(Placed in Library, See No.LT/0061/08)

(13) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, Mormugao, for the year 2007-2008, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Mormugao Port Trust, Mormugao, for the year 2007-2008.

(Placed in Library, See No.LT/0062/08)

(14) (i) A copy of the Annual Accounts (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2007-2008, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kolkata Port Trust, Kolkata, for the year 2007-2008.

(Placed in Library, See No.LT/0066/08)

(15) (i) A copy of the Annual Accounts (Hindi and English versions) of the Kandla Port Trust, for the year 2007-2008, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kandla Port Trust, for the year 2007-2008.

(Placed in Library, See No.LT/0060/08)

(16) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatam Port Trust, Visakhapatam,

for the year 2007-2008.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatam Port Trust, Visakhapatam, for the year 2007-2008.

(Placed in Library, See No.LT/0065/08)

- (17) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2007-2008.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust, Kolkata, for the year 2007-2008.

(Placed in Library, See No.LT/0066/08)

- (18) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust, Tuticorin , for the year 2007-2008.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tuticorin Port Trust, Tuticorin , for the year 2007-2008.

(Placed in Library, See No.LT/0067/08)

- (19) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Mumbai, for the year 2007-2008.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust, Mumbai, for the year 2007-2008.

(Placed in Library, See No.LT/0068/08)

- (20) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, Mangalore, for the year 2007-2008.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust, Mangalore, for the year 2007-2008.

(Placed in Library, See No.LT/0057/08)

- (21) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2007-2008, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Trust, Chennai, for the year 2007-2008.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Chennai Port Trust, Chennai, for the year 2007-2008.

(Placed in Library, See No.LT/0069/08)

- (22) (i) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Mumbai, for the year 2007-2008, together with Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Jawaharlal Nehru Port

स्वान मंत्री (श्री शीश राम ओला): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) -

(क) (एक) हिन्दुस्तान कॉपर लिमिटेड, कोलकाता के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) हिन्दुस्तान कॉपर लिमिटेड, कोलकाता का वर्ष 2007-2008 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 0070/08)

(ख) (एक) भारत गोल्ड माइन्स लिमिटेड, औरंगम के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) भारत गोल्ड माइन्स लिमिटेड, औरंगम का वर्ष 2007-2008 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 0071/08)

(ग) (एक) नेशनल एल्युमिनियम कंपनी लिमिटेड, भुवनेश्वर के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) नेशनल एल्युमिनियम कंपनी लिमिटेड, भुवनेश्वर का वर्ष 2007-2008 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 0072/08)

(घ) (एक) मिनरल एक्सप्लोरेशन कारपोरेशन लिमिटेड, नागपुर के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) मिनरल एक्सप्लोरेशन कारपोरेशन लिमिटेड, नागपुर का वर्ष 2007-2008 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 0073/08)

(2) (एक) नेशनल इंस्टिट्यूट ऑफ रॉक मेकेनिक्स, कोलार गोल्ड फील्ड्स के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल इंस्टिट्यूट ऑफ रॉक मेकेनिक्स, कोलार गोल्ड फील्ड्स के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 0074/08)

(3) (एक) जवाहरलाल नेहरू एल्युमिनियम रिसर्च डेवलपमेंट एण्ड डिजाइन सेंटर, नागपुर के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) जवाहरलाल नेहरू एल्युमिनियम रिसर्च डेवलपमेंट एण्ड डिजाइन सेंटर, नागपुर के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 0075/08)

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री महावीर प्रसाद): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) क्यर बोर्ड, कोट्टि के वर्ष 2007-2008 के वार्षिक प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) क्यर बोर्ड, कोट्टि के वर्ष 2007-2008 के वार्षिक लेखाओं की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) क्यर बोर्ड, कोट्टि के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No.LT/0076/08)

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): I beg to lay on the Table:--

(1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Central Electronics Limited, New Delhi, for the year 2007-2008.

(ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0077/08)

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA): I beg to lay on the Table:--

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 642 of the Companies Act, 1956:-

(i) The Investor Education and Protection Fund (Awareness and Protection of Investors) Rules, 2008 published in Notification No. G.S.R. 787(E) in Gazette of India dated the 14th November, 2008.

(ii) The Companies (Central Government's) General Rules and Forms (Second Amendment) Rules, 2008 published in Notification No. G.S.R. 788(E) in Gazette of India dated the 14th November, 2008.

(iii) The Companies (Central Government's) General Rules and Forms (Third Amendment) Rules, 2008 published in Notification No. G.S.R. 824(E) in Gazette of India dated the 28th November, 2008.

(iv) The Companies (Central Government's) General Rules and Forms (Fourth Amendment) Rules, 2008 published in Notification No. G.S.R. 835(E) in Gazette of India dated the 4th December, 2008.

(Placed in Library, See No.LT/0078/08)

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): I beg to lay on the Table:--

(1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2007-2008.

(ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0079/08)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI B.K. HANDIQUÉ): I beg to lay on the Table:--

(1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 2007-2008.

(ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 2007-2008, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0080/08)

(b) (i) Review by the Government of the working of the Madras Fertilizers Limited, Tamil Nadu, for the year 2007-2008.

(ii) Annual Report of the Madras Fertilizers Limited, Tamil Nadu, for the year 2007-2008, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0081/08)

(c) (i) Review by the Government of the working of the Projects and Development India Limited, Noida, for the year 2007-2008.

(ii) Annual Report of the Projects and Development India Limited, Noida, for the year 2007-2008, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0082/08)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 2007-2008, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 2007-2008.

(Placed in Library, See No.LT/0083/08)

(3) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Hindustan Antibiotics Limited for the year 2007-2008 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No.LT/0084/08)

(4) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Bengal Chemicals and Pharmaceuticals Limited for the year 2006-2007 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No.LT/0085/08)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): Sir, I beg to lay on the Table:--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing, Mysore, for the year 2007-2008.

(Placed in Library, See No.LT/0086/08)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences, New Delhi, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Medical Sciences, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0087/08)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences, Wardha, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Institute of Medical Sciences, Wardha, for the year 2007-2008.

(Placed in Library, See No.LT/0088/08)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2007-2008.

(Placed in Library, See No.LT/0089/08)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmacy Council of India, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0090/08)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2007-2008.

(Placed in Library, See No.LT/0091/08)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dental Council of India, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0092/08)

(8) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 16 of the Indian Nursing Council Act, 1947:-

(i) The Syllabus Basic B.Sc. Nursing-Revised, Regulations 2004 published in Notification No. F.No.11-1/2006-INC in weekly Gazette of India dated the 2nd September, 2006.

(ii) The Syllabus Basic B.Sc. Nursing-Revised, Regulations 2001 published in Notification No. 11-1/2006-INC in weekly Gazette of India dated the 23rd September, 2006.

- (iii) The Post Basic Diploma in Emergency and Disaster Nursing Regulations, 2005 published in Notification No. F.No. 11-1/2007-INC in Gazette of India dated the 2nd June, 2007.
- (iv) The Post Basic Diploma in Oncology Nursing Regulations, 2005 published in Notification No. F.No. 11-1/2007-INC in Gazette of India dated the 2nd June, 2007.
- (v) The Post Basic Diploma in Critical Care Nursing Regulations, 2005 published in Notification No. F.No. 11-1/2007-INC in Gazette of India dated the 2nd June, 2007.
- (vi) The Syllabus and Regulations Auxiliary Nurse and Midwives Revised – 2006 published in Notification No.11-1/2006-INC in Gazette of India dated the 2nd January, 2007.
- (vii) The M.Sc. (Nursing) – 2008 published in Notification No.11-1/2007-INC in Gazette of India dated the 15th April, 2008.
- (viii) The Regulation for Setting up of a College of Nursing published in Notification No.F. No. 11-1/2007-INC in Gazette of India dated the 8th October, 2008.

(Placed in Library, See No.LT/0093/08)

- (9) A copy of the Transplantation of Human Organs (Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 571(E) in Gazette of India dated the 4th August, 2008 under sub-section (3) of Section 24 of the Transplantation of Human Organs Act, 1994.

(Placed in Library, See No.LT/0094/08)

- (10) A copy of the following papers (Hindi and English versions) under sub- section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the HSCC (India) Limited, Noida, for the year 2007-2008.
- (ii) Annual Report of the HSCC (India) Limited, Noida, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0095/08)

- (b) (i) Review by the Government of the working of the Indian Medicines Pharmaceutical Corporation Limited, Almora, for the year 2006-2007

- (ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Almora, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (b) of (10) above.

(Placed in Library, See No.LT/0096/08)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2007-2008, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor, for the year 2007-2008.

(Placed in Library, See No.LT/0097/08)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Mumbai, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Institute for Population Sciences, Mumbai, for the year 2007-2008.

(Placed in Library, See No.LT/0098/08)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research Ayurveda and Siddha, New Delhi, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research Ayurveda and Siddha, New Delhi, for the year 2007-2008, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research Ayurveda and Siddha, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0099/08)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2006-2007.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No.LT/0100/08)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2007-2008.

(Placed in Library, See No.LT/0101/08)

(18) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Red Cross Society for the years 2004-2005, 2005-2006, 2006-2007 and 2007-2008, Indian Medicines Pharmaceutical Corporation Limited for the years 2006-2007 and 2007-2008 and thirty other organizations, mentioned therein, for the year 2007-2008, within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No.LT/0102/08)

MR. SPEAKER: Item No. 13, Shri Santosh Bagrodia -- not present.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): On behalf of Dr. Shakeel Ahmad, I beg to lay on the Table:--

(1) A copy of the following papers (Hindi and English versions) under sub- section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Rehabilitation Plantations Limited, Punalur, for the year 2007-2008.

(ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0105/08)

(b) (i) A copy of the Review by the Government of the working of the REPCO Bank Limited (Repatriates Cooperative Finance and Development Bank Limited), Chennai, for the year 2007-2008.

(ii) Annual Report of the REPCO Bank Limited (Repatriates Cooperative Finance and Development Bank Limited), Chennai, for the year 2007-2008, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0106/08)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table:--

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :-

- (i) S.O. 2402(E) published in Gazette of India dated the 3rd October, 2008 regarding acquisition of land for building (widening/four laning, etc.), maintenance, management and operation of National Highway No. 215 (Panikoili-Rimuli Section) in the State of Orissa.
- (ii) S.O. 2588(E) to S.O. 2590(E) published in Gazette of India dated the 3rd November, 2008 regarding acquisition of land for building (widening/four laning, etc.), maintenance, management and operation of different stretches of National Highway No. 1 (Jalandhar-Amritsar Section) in the State of Punjab.
- (iii) S.O. 2276(E) published in Gazette of India dated the 25th September, 2008 containing corrigendum to the Notification No. 808(E) dated 3rd April, 2008.
- (iv) S.O. 2277(E) published in Gazette of India dated the 3rd April, 2008 containing corrigendum to the Notification No. 809(E) dated 3rd April, 2008.
- (v) S.O. 2465(E) and S.O. 2466(E) published in Gazette of India dated the 17th October, 2008 making certain amendments in the Notification No. S.O. 1747(E) dated the 22nd July, 2008.
- (vi) S.O. 2467(E) published in Gazette of India dated the 17th October, 2008 regarding acquisition of land for building (widening/four laning, etc.), maintenance, management and operation of National Highway No. 54 (Silchar-Harangajao Section) including construction of bypasses and realignments in the State of Assam.
- (vii) S.O. 2514(E) published in Gazette of India dated the 24th October, 2008 making certain amendments in the Notification No. S.O. 601(E) dated the 19th May, 2004.
- (viii) S.O. 2515(E) published in Gazette of India dated the 24th October, 2008 regarding acquisition of land for building (widening/four laning, etc.), maintenance, management and operation of National Highway No. 54, including construction of Lanka Bypass in the State of Assam.
- (ix) S.O. 2516(E) published in Gazette of India dated the 24th October, 2008 making certain amendments in the Notification No. S.O. 601(E) dated the 20th May, 2004.

(Placed in Library, See No.LT/0107/08)

(2) A copy of the Central Motor Vehicles (Second Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 784(E) in Gazette of India dated the 12th November, 2008 under sub-section (4) of Section 212 of the Central Motor Vehicles Act, 1988.

(Placed in Library, See No.LT/0108/08)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table:--

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992:-

- (i) The Indo-Tibetan Border Police Force (Group 'B' and Group 'C' posts) of Hindi Translators' Recruitment Rules, 2008 published in Notification No. G.S.R. 501(E) in Gazette of India dated the 7th July, 2008.
- (ii) The Indo-Tibetan Border Police, Telecommunication Cadre (Force (Group 'A' and Group 'B' posts) Recruitment (Amendment) Rules, 2008 published in Notification No. G.S.R. 502(E) in Gazette of India dated the 7th July, 2008.
- (iii) The Indo-Tibetan Border Police Force, Animal Transport Cadre (Non-gazetted) Recruitment Amendment Rules, 2008 published in Notification No. G.S.R. 468(E) in Gazette of India dated the 20th June, 2008.
- (iv) The Indo-Tibetan Border Police Force, General Duty Cadre (Group 'B' and Group 'C' posts) Recruitment (Amendment) Rules, 2008 published in Notification No. G.S.R. 804(E) in Gazette of India dated the 20th November, 2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) to (iii) of (1) above.

(Placed in Library, See No.LT/0109/08)

(3) A copy of the Border Security Force, Air Wing Subedar (Storeman) Recruitment Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R. 228 in Gazette of India dated the 3rd November, 2007 under sub-section (3) of Section 141 of the Border Security Force Act, 1968.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No.LT/0110/08)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): On behalf of Shri Prithviraj Chavan, I beg to lay on the Table:--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Society, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Civil Services Society, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0111/08)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Mumbai, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Institute of Fundamental Research, Mumbai, for the year 2007-2008.

(Placed in Library, See No.LT/0112/08)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2007-2008, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0113/08)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kendriya Bhandar, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0114/08)

(5) A copy of the Annual Report (Hindi and English versions) Central Vigilance Commission, New Delhi, for the year 2007 under sub-section (3) of Section 14 of the Central Vigilance Commission Act, 2003.

(Placed in Library, See No.LT/0115/08)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU): On behalf of Shrimati Suryakanta Patil, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the National Rural Employment Guarantee Act, 2005 for the period April, 2007-March, 2008.

(Placed in Library, See No.LT/0116/08)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table:--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Education Research and Training, New Delhi, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Education Research and Training, New Delhi, for the year 2007-2008, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council of Education Research and Training, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0117/08)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, Gangtok, for the year 2003-2004, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, Gangtok, for the year 2003-2004.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No.LT/0118/08)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, Delhi, for the year 2007-2008.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, Delhi, for the year 2007-2008, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Tibetan Schools Administration, Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0119/08)

(5) A copy each of the following Notifications (Hindi and English versions) under Section 33 of the National Council for Teacher Education Act, 1993:-

- (i) The National Council for Teacher Education (assignment of Functions to the Executive Committee) Regulations, 2007 published in Notification No. F. No. 34-2/2005/NCTE/CDN. in Gazette of India dated the 20th August, 2007.
- (ii) The National Council for Teacher Education (Recognition Norms and Procedure) Regulations, 2007 published in Notification No. F. No. 51-1-2007/NCTE/(N &S) in Gazette of India dated the 10th December, 2007.

(6) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No.LT/0120/08)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Open Schooling, Noida, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Open Schooling, Noida, for the year 2007-2008, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Open Schooling, Noida, for the year 2007-2008.

(Placed in Library, See No.LT/0121/08)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:--

(1) A copy each of the following Notifications (Hindi and English versions) under Section 296 of the Income Tax Act, 1961:-

- (i) The Income Tax (7th Amendment) Rules, 2008 published in Notification No. S.O. 2431(E) in Gazette of India dated the 10th October, 2008, together with an explanatory memorandum.
- (ii) The Income Tax (Eighth Amendment) Rules, 2008 published in Notification No. S.O. 2498(E) in Gazette of India dated the 22nd October, 2008, together with an explanatory memorandum.

(Placed in Library, See No.LT/0122/08)

(2) A copy of the Notification No. S.O. 2085(E) (Hindi and English versions) published in Gazette of India dated the 21st August, 2008 notifying the Services rendered by the persons, mentioned therein, in relation to the sports activities as "Professional Services" for the purpose of Section 194J of the Income Tax Act, 1961, issued under the said Act, together with an explanatory memorandum.

(Placed in Library, See No.LT/0123/08)

(3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-

- (i) S.O. 2459(E) published in Gazette of India dated the 16th October, 2008, together with an explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus (N.T.) dated the 3rd August, 2001.
- (ii) S.O. 2526(E) published in Gazette of India dated the 24th October, 2008, together with an explanatory memorandum making certain amendments in the Notification No. 111/2008-Cus (N.T.) dated the 26th September, 2008.
- (iii) S.O. 2546(E) published in Gazette of India dated the 29th October, 2008, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for the purpose of assessment of imported and export goods.
- (iv) S.O. 2577(E) published in Gazette of India dated the 31st October, 2008, together with an explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus (N.T.) dated the 3rd August, 2001.
- (v) S.O. 2667(E) published in Gazette of India dated the 17th November, 2008, together with an explanatory memorandum making certain amendments in the Notification No. 36/2001-Cus (N.T.) dated the 3rd August, 2001.
- (vi) S.O. 2693(E) published in Gazette of India dated the 18th November, 2008, together with an explanatory memorandum making certain amendments in the Notification No. 115/2008-Cus (N.T.) dated the 29th October, 2008.
- (vii) S.O. 2734(E) published in Gazette of India dated the 25th November, 2008, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for the purpose of assessment of imported and export goods.

(Placed in Library, See No.LT/0124/08)

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): On behalf of Shrimati Subbulakshmi Jagadeesan, I beg to lay on the Table:--

(1) A copy of the Office of Chief Commissioner for Persons with Disabilities Recruitment Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R. 525(E) in Gazette of India dated the 2nd August, 2007 under sub-section (3) of Section 73 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT/0125/08)

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VAYALAR RAVI): On behalf of Shri Jyotiraditya Madhavrao Scindia, I beg to lay on the Table a copy of the Use of low power Equipment in the frequency band 865-867 MHz for (RFID) Radio Frequency Identification Devices (Exemption from Licensing Requirement) Amendment Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 564(E) in Gazette of India dated the 30th July, 2008 under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885.

(Placed in Library, See No.LT/0126//08)

भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री स्युनाथ झा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) है:-

(क) एक) भारत भारी उद्योग निगम लिमिटेड, कोलकाता तथा उसकी समनुषंगी के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा

(दो) भारत भारी उद्योग निगम लिमिटेड, कोलकाता तथा उसकी समनुषंगी का वर्ष 2007-2008 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No.LT/0127/08)

(ख) (एक) एन्ड्र्यू यूएल एण्ड कम्पनी लिमिटेड, कोलकाता तथा उसकी समनुषंगी के वर्ष 2007-2008 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) एन्ड्र्यू यूएल एण्ड कम्पनी लिमिटेड, कोलकाता तथा उसकी समनुषंगी के वर्ष 2007-2008 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No.LT/0128/08)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table a copy of the Notification No. S.O. 2708(E) (Hindi and English versions) published in Gazette of India dated the 21st November, 2008 authorising Officers in column 2 of the notification to file complaints with regard to offences punishable under the Biological Diversity Act, 2002 within the areas of jurisdiction specified in column 3 of the said notification issued under section 61 of the Biological Diversity Act, 2002.

(Placed in Library, See No.LT/0129/08)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): On behalf of Shri Pawan Kumar Bansal, I beg to lay on the Table:--

(1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the General Insurance Corporation of India, Mumbai, for the year 2007-2008.

(ii) Annual Report of the General Insurance Corporation of India, Mumbai, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0130/08)

(b) (i) Review by the Government of the working of the New India Assurance Company Limited, Mumbai, for the year 2007-2008.

(ii) Annual Report of the New India Assurance Company Limited, Mumbai, for the year 2007-2008, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0131/08)

(2) A copy of the Mid-Year Review-2008-2009 (Hindi and English versions).

(Placed in Library, See No.LT/0132/08)

(3) A copy of the Punjab National 'Bank Officer Employees' (Discipline and Appeal) (Amendment) Regulations, 2008 (Hindi and English versions) published in Notification No. PNB/DAC/P/2/2008 in Gazette of India dated the 13th September, 2008 under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

(Placed in Library, See No.LT/0133/08)

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 48 of the Life Corporation of India Act, 1956:-

- (i) The Life Insurance Corporation of India Chairman (Certain Terms and Conditions of Service) (Amendment) Rules, 2008 published in Notification No. G.S.R. 819(E) in Gazette of India dated the 26th November, 2008.
- (ii) The Life Insurance Corporation of India Managing Director (Revision of Certain Terms and Conditions of Service) (Amendment) Rules, 2008 published in Notification No. G.S.R. 820(E) in Gazette of India dated the 26th November, 2008.

(Placed in Library, See No.LT/0134/08)

(5) A copy of the Insurance Regulatory and Development Authority (Salary and Allowance payable to and other Terms and Conditions of Service of Chairperson and other Members) Amendment Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 827(E) in Gazette of India dated the 1st December, 2008 under Section 27 of the Insurance Regulatory and Development Authority Act, 1999.

(Placed in Library, See No.LT/0135/08)

(6) A copy of the General Insurance (Rationalisation of Pay Scales and Other Conditions of Service of Officers) Amendment Scheme, 2008 (Hindi and English versions) published in Notification No. S.O. 2742(E) in Gazette of India dated the 26th November, 2008 under Section 17A(5) of the General Insurance Business (Nationalization) Act, 1972.

(Placed in Library, See No.LT/0136/08)

(7) A copy of the consolidated Report (Hindi and English versions) on the Working of the Public Sector Banks as on March 31st, 2008.

(Placed in Library, See No.LT/0137/08)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Nation Institute of Design, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nation Institute of Design, for the year 2007-2008.

(Placed in Library, See No.LT/0138/08)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technical Institute, Bangalore, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technical Institute, Bangalore, for the year 2007-2008.

(Placed in Library, See No.LT/0139/08)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp Research Institute, Saharanpur, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp Research Institute, Saharanpur, for the year 2007-2008.

(Placed in Library, See No.LT/0140/08)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay

on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2006-2007.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2006-2007, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kanpur, for the year 2006-2007.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT/0141/08)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Rural Institute, Hyderabad, for the year 2007-2008, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Rural Institute, Hyderabad, for the year 2007-2008.

(Placed in Library, See No.LT/0142/08)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2005-2006.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2005-2006, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2005-2006.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2005-2006.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No.LT/0143/08)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Patna, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Patna, for the year 2005-2006.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No.LT/0144/08)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Patna, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Patna, for the year 2006-2007.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No.LT/0145/08)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 2007-2008.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Madras, for the year 2007-2008.

(Placed in Library, See No.LT/0146/08)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2007-2008.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kanpur, for the year 2007-2008.

(Placed in Library, See No.LT/0147/08)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 2007-2008.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kharagpur, for the year 2007-2008.

(Placed in Library, See No.LT/0148/08)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Kanpur, for the year 2007-2008.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Kanpur, for the year 2007-2008.

(Placed in Library, See No.LT/0149/08)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2007-2008, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Urdu University, Hyderabad, for the year 2007-2008.

(Placed in Library, See No.LT/0150/08)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 2007-2008.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Council of Social Science Research, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0151/08)

(16) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 2007-2008 together with Audit Report thereon.

(Placed in Library, See No.LT/0152/08)

(17) A copy of the Annual Accounts (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2007-2008 together with Audit Report thereon.

(Placed in Library, See No.LT/0153/08)

(18) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Tezpur University for the year 2007-2008 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No.LT/0154/08)

(19) A copy each of the following Notifications (Hindi and English versions) under the National Institute of Technology Act, 2007:-

- (i) S.O. 893(E) published in Gazette of India dated the 17th April, 2008 establishing the Council for all the Institutes, specified in column 3 of the Schedule of the national Institutes of Technology Act, 2007 constituting of the Chairman, Vice-Chairman, Members and Member-Secretary mentioned therein.
- (ii) The National Institutes of Technology (NITs) (Registrar) Recruitment Rules, 2008, published in Notification No. G.S.R. 488(E) in Gazette of India dated the 1st July, 2008.
- (iii) S.O. 1128(E) published in Gazette of India dated the 13th May, 2008 making provisions for assigning the temporary charge of the post of Director of a National Institute of Technology, Jamshedpur (Jharkhand) to Director, National Institute of Technology, Rourkela (Orissa).
- (iv) Notification No. 22-7-2006 TS III published in Gazette of India dated the 19th July, 2008 appointing for a period of five years purely on tenure basis, with effect from the date of assumption of charge of the post of the Director in the NIITs, mentioned therein, or until further orders.

(Placed in Library, See No.LT/0155/08)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY AND MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI JAIRAM RAMESH): I beg to lay on the Table-

(1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2007-2008.
- (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0156/08)

(b) (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year

2007-2008.

- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No.LT/0157/08)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Kolkata, for the year 2007-2008, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board, Kolkata, for the year 2007-2008.

(Placed in Library, See No.LT/0158/08)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 2007-2008, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2007-2008.

(Placed in Library, See No.LT/0159/08)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2007-2008, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2007-2008.

(Placed in Library, See No.LT/0160/08)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2007-2008, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi, for the year 2007-2008.

(Placed in Library, See No.LT/0161/08)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Development Authority, New Delhi, for the year 2007-2008.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Development Authority, New Delhi, for the year 2007-2008, alongwith Audited Accounts, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Development Authority, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0162/08)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2007-2008.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2007-2008, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bangalore, for the year 2007-2008.

(Placed in Library, See No.LT/0163/08)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2007-2008, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2007-2008.

(Placed in Library, See No.LT/0164/08)

(9) A copy of the Special Economic Zones (Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. S.O. 2661(E) in Gazette of India dated the 14th November, 2008 under sub-section (3) of Section 55 of the Special Economic Zones Act, 2005, together with an explanatory note.

(Placed in Library, See No.LT/0165/08)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI S. REGUPATHY): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Plywood Industries Research and Training Institute, Bangalore, for the year 2007-2008.

(Placed in Library, See No.LT/0166/08)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Forestry Research and Education, Dehradun, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Forestry Research and Education, Dehradun, for the year 2007-2008.

(Placed in Library, See No.LT/0167/08)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Zoo Authority, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Zoo Authority, New Delhi, for the year 2007-2008.

(Placed in Library, See No.LT/0168/08)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 2006-2007.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No.LT/0169/08)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wildlife Institute of India, Dehradun, for the year 2006-2007.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No.LT/0170/08)